Dr. P SUBBARAYAN Well, Sir, I will again find out what happened. As far as I know, I sent it down to the office and I have had no reply yet

ESTABLISHMENT OF SECOND SHIPYARD

- \*179 SHRI M P BHARGAVA
  Will the Minister of Transport and
  Communications be pleased to state
- (a) the progress made upto 1st December 1960 about the establishment of a Second Shippard at Cochin; and
- (b) when the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI R W BAHADUR) (a) and (b) A statement 15 laid on the Table of the Sabha

## STATEMENT

(a) The site plan for the acquisition of about 100 acres of land required for the Shipyard has been finalised and steps are being taken by the Kera'a Government to acquire the land expeditiously

The question of obtaining technical financial collaboration for this project from foreign countries is also under the active consideration of the Government

(b) According to present indications, the construction of the Yard is expected to be completed by the end of the Third Plan period, subject to availability of foreign exchange

Shri M P BHARGAVA: May I know, Sii, if all the hurdles in the acquisition of about 100 acres of land have been crossed and the land actually acquired?

SHRI RAJ BAHADUR: The alignment of the land has been fixed and the area tentatively required or supposed to be required has also been fixed. We have requested the Kerala

Government to take proceedings for the acquisition thereof as quickly as possible.

Shri M P BHARGAVA May I know, Sir, when exactly the work of constructing the second anipyard will start in Cochin?

SHRI RAJ BAHADUR After the acquisition of land, we shall have to fix up some technical consultants and also arrange for foreign exchange, so that the necessary foreign exchange may be provided for the yard After that is fixed, then we can say when it can be finished

SHRI JOSEPH MATHEN Are we to understand that the technical consultants for the shipvard have not yet been fixed?

SHRI RAJ BAHADUR. We are trying to find out the best advice we can eget and from which country in this respect

Shell M P BHARGAVA May I know, Shr, if the preliminaries of calling tenders, etc have been completed?

Shri RAJ BAHADUR That will follow when the project report has been drawn up by the technical consultants, and the terms and conditions on which the tenders should be invited are also fixed by them. After that the tender notice will be issued and then the work taken up

Shri N M LINGAM It is said that the construction of the yard is contingent upon the availability of foreign exchange. That applies to many of our projects in the Third Five Year Plan. Are we to understand that this project does not have a high order of priority in the Second or Third Five Year Plan? If not, why should Government make that condition specific in its answer? That is true of all projects that necessary foreign exchange has got to be provided.

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Shri RAJ BAHADUR This project has been included in the Third Five Year Plan and has been approved It will be treated on the same level and on the same footing as other projects in the same category

SHRI JOSEPH MATHEN Is it a stact that the Government of India has re used to meet the entire expenses for acquiring the land in Cochin?

SHRI RAJ BAHADUR I do not think that is the case. We do, how ever, expect the Kerala Government to get this land for us as cheaply as possible.

SHRI EBRAHIM SULAIMAN SAIT May I know Sir if the foreign exchange required for setting up the ship; and has been arranged?

SHRI RAJ BAHADUR As I have said we are trying to find out technical consultants for this project. Along with that we shall also make arrangements for the foreign exchange.

DERAILMENT OF THE UPPER INDIA EXPRESS

\*180. SHRI NIRANJAN SINGH ‡
ANSARI
\*180. SHRI FARIDUL HAQ
ANSARI

Will the Minister of Railways be pleased to state

- (a) what are the reasons for the derailment of the Upper India Express on the 9th September, 1960 between Baruna and Buxar stations of the Eastern Railway about 106 miles from Varanasi, and
- (b) what is the loss of life due to this derailment?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI S V RAMASWAMY) (a) The derailment was due to failure of mechanical equipment

## (b) There was no loss of life

†The question was actually asked on the floor of the House by Shri Niranjan Singh \*181 [The questioner (Shri Babubhai Chinai) was absent For answer, vide cols 803 804 infra]

## DELHIS WATER SCARCITY

- 182 SHRI NIRANJAN SINGH Will the Minister of Health be pleased to state
- (a) whether Government are aware of the fact that Shri R S Mehta, Chief Engineer of the Delhi Municipal Corporation has expressed the view that Delhi might have to face water scarcity even after the completion of the Master Plan in 1981, and
- (b) if so whether Government have under consideration any scheme to get over this difficulty?

THE MINISTER OF HEALTH (SHRI D P KARMARKAR) (a) No Sir

## (b) Does not arise

SHRI NIRANJAN SINGH Has the Government seen the report published in the papers saying that the Engineer had said that there would be scarcity of water supply after this scheme also?

Shri D P KARMARKAR What I understand from what the Engineer has said is that in view of the increasing population, for the future it is necessary to safeguard a proper supply of water. As my hon friend knows, the water supply in Delhi for the time being is absolutely sufficient and more

Shri Niranjan singh I want to know about the future scheme I want to know in regard to the future scheme whether the Government has seen a statement by the Engineer that the progress would not be sufficient for supplying the future water requirements

Shri D P KARMARKAR Yes, Sir. In regard to the future, the matter is under consideration and efforts are being made particularly to take up the matter with the Punjab and UP Governments with a view to augmenting water supply in Delhi for the future